

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 111 OF 2016

Dated : 17th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Maharashtra Veej Grahak Sanghatana

.... **Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. G. Umapathy

Counsel for the Respondent (s) : Ms. Pratiti Rungta for R-1

Ms. Krishna Dayama for R-2

ORDER

Adjourned at the request of parties.

List the matter for hearing on **05.12.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson